

F. No. J-16/18/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated 14th November, 2024

ORDER

The President is pleased to accept the resignation of following three Advocates from the Panel of Armed Forces Tribunal (Regional Bench), Chandigarh, with effect from the dates shown against each under Column- V:

Sl. No.	Name of Counsels	Panel Category	Sl. No. as per empanelment order dated 06.04.2021	Date of resignation
(I)	(II)	(III)	(IV)	(V)
1.	Priyanka Sud	Central Government Counsel	55	07.08.2024
2.	Rahul Sachdeva	Central Government Counsel	56	09.10.2021
3.	Rajinder Singh Dogra	Senior Panel Counsel	4	08.09.2023

2. Consequently, the name of aforementioned three Advocates, appearing at Sl. No. mentioned against each under Column- IV, in this Department's Order No. J-11017/1/2021-Judicial dated 06.04.2021 to be read with Order. No. J- 11017/3/2024-Judicial dated 07.02.2024, stands omitted.

3. Hindi version of this Order will follow.


14.11.24

(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. The Registrar, AFT (RB), Chandigarh.
4. The Judge Advocate General, AFT (RB), Second Floor, Sector 17- B, Bank Square.
5. The ASGI, Punjab and Haryana High Court.
6. The Dy. SGI, Punjab and Haryana High Court.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office / spare copy.


14.11.2024

(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in